

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1938
ANSWERED ON:01.12.2009
UTILISATION CERTIFICATES OF NGOS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of utilisation certificates yet to be received from the various Non-Governmental Organisations (NGOs) and others for schemes implemented by the Ministry in the current year;
- (b) the number of utilisation certificates pending since the last three years alongwith the reasons therefor;
- (c) whether the reasons for delays in the submission of utilisation certificates have been evaluated; and
- (d) if so, the details alongwith the details of NGOs/others found to have misused the funds provided by the Government during each of the last three years and the current year?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) As per records of this Ministry, only one utilisation certificate is yet to be received during the current year.
- (b) A total number of 687 utilisation certificates are pending since the last three years from the various NGOs. The delay incurred by the NGOs in obtaining statutory requirements of authentication and certification of various documents by the Chartered Accountant.
- (c) & (d): The delay in submission of utilisation certificates has been evaluated and necessary action has been initiated as per the extant rules for instituting cases for action in the matter of misappropriation of funds. The details of NGOs who were found to have misused the funds have been blacklisted as shown in the Annexure and also displayed in the Ministry's website.